

thus causing considerable inconvenience to the office-goers;

(b) whether the Indian Bank, Shantiniketan DDA Market, New Delhi which is close by works from 8.30 a. m. onwards; and

(c) if so, the practical difficulties which lie in the way of this Branch of Canara Bank is not opening at 8.30 a.m. whether he proposes to have the matter looked into at the Bank's Head Office level and get its previous timing of 8.30 a. m. restored ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY : (a), (b) and (c). Indian Bank's branch at DDA market Shantiniketan opens at 8.30 A.M. on Mondays and Wednesdays to Saturdays and at 9.00 A.M. on Sundays; Tuesdays being observed as weekly holidays.

Canara Bank has, however, reported that its R. K. Puram branch has changed its opening time to 9.00 AM keeping in view the convenience of the customers. It does not propose to revert back to the old timing of 8.30 AM because there is negligible business between 8.30 AM and 9.00 AM.

Loans Given to M/S. HINDALCO by Public Sector Agencies

7057. **SHRI ANAND SINGH :** Will the Minister of FINANCE be pleased to state :

(a) the details of loans given to M/s HINDALCO by various public sector agencies which still remain to be repaid on 31st March, 1985;

(b) the total interest that stands due from the said firm as on that dates and how much of it is overdue for repayment; and

(c) the steps being taken to recover the dues expeditiously ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI

JANARDHANA POOJARY) : (a), (b) and (c). In terms of provisions of the statutes governing public sector financial institutions and the Public Financial Institutions (Obligation as to Fidelity and Secrecy) Act, 1983 information relating to individual constituents assisted by the institutions cannot be disclosed.

Growth of Synthetic Units.

7058. **SHRIMATI INDUMATI BHATTACHARYYA :** Will the Minister of SUPPLY AND TEXTILES be pleased to state :

(a) whether the crisis in the jute industry has resulted in spurt in the growth of synthetic units in the country during the past few years; and

(b) the details of the growth of synthetic units in the country since 1980?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRASHEKHAR SINGH) : (a) There has been growth of synthetic units in the country.

(b) Till the end of 1979, there were only 120 units out of which 119 were in the small scale sector with a total capacity of 16,000 MTs, per annum. The capacity available at that time in the small scale sector was 14,400 Mts. per annum and 1600 MTs. per annum in medium scale sector. Since then, large number of entrepreneurs have shown interest for this item both in small scale and organised sector. It is estimated that the total installed capacity in the small scale sector as well as in the organised sector at present is around 35,000 MTs. per annum. The total capacity so far registered under DGTD registration/Letters of Intent is about 5 lakh tonnes.

Geological Survey in Datia District (Madhya Pradesh)

7059. **SHRI KRISHNA SINGH :** Will the Minister of STEEL, MINES AND COAL be pleased to state :

(a) whether a detailed geological survey has been conducted in Datia District of Madhya Pradesh;

(b) if so, whether any major minerals like lead, mica etc. have been found and if so, the total estimated deposits of these minerals in the areas;

(c) whether there is a proposal to start mining operations in the area; and

(d) if so, the steps taken in this direction ?

THE MINISTER OF STEEL, MINES AND COAL (SHRI VASANT SATHE) :
(a) The Directorate of Geology and Mining of Madhya Pradesh Government has carried out Geological Survey in parts of Datia District.

(b) No, Sir. Only insignificant occurrences of lead have been found.

(c) and (d). Clay and Ochre are already being exploited in the District on a small scale.

Appointment of Labour in Satna Parliamentary Constituency (Madhya Pradesh) in the Units of Ministry of Steel, Mines and Coal

7060. **SHRI AZIZ QURESHI :** Will the Minister of STEEL, MINES AND COAL be pleased to state :

(a) whether any unit of his Ministry or any of its undertakings is working in Vijayaraghgarh or any other assembly segment of Satna Parliamentary constituency of Madhya Pradesh;

(b) if so, the procedure of appointment of labour/workers in this unit;

(c) whether any labour/workers are being supplied by some contractors, on commission basis in addition to those who are directly appointed by the management;

(d) if so, whether both these classes of labour/workers are being paid equal

and same wages for the same nature of job they are doing;

(e) if not, the reasons for such a discrimination; and

(f) the steps proposed to be taken to remove this disparity ?

THE MINISTER OF STATE IN THE DEPARTMENT OF STEEL (SHRI K. NATWAR SINGH) : (a) Yes, Sir, Ispat Limestone Quarry at Babupur of Rourkela Steel Plant falls in the Satna Parliamentary Constituency. Bokaro Steel Plant has a Limestone Mine in Kuteshwar near Earhi within the Vijayaraghgarh Vidhan Sabha area which also falls in the Satna Parliamentary Constituency.

(b) The recruitment of labourers for Ispat Limestone Quarry at Babupur-Satna (of Rourkela Steel Plant) is made through the Employment Exchange as in the case of all other mines under the management of Rourkela Steel Plant.

For its Limestone Mine in Kuteshwar, Bokaro Steel Plant employs regular workers through Katni Employment Exchange and by open advertisement in the event of non-availability of suitable candidates.

(c) No Labour/workers are being supplied to the undertaking by contractors on commission basis. But certain works of a seasonal/fluctuating/temporary nature, like construction of houses, loading and transportation of limestone etc., where it is not feasible to engage labour on permanent basis, are awarded for execution by contractors through a system of job contract. The contractors employ their own labour for execution of these jobs.

The contractual value is not fixed on commission basis but is on the basis of quotation by the contractors against tenders floated, taking into account the considerations like quantum of job involved statutory payments, supervision charges etc.